NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/170,171,172,173/CAA/2017

NAME OF THE TRANSFEROR 1

: APL INDIA PVT LTD

NAME OF THE TRANSFEROR 2

: APL AGENCIES INDIA PVT LTD

NAME OF THE TRANSFEROR 3

: CMA CGM EAST & SOUTH INDIA PVT LTD

NAME OF THE TRANSFEROR 5

: NOL PROPERTIES INDIA PVT LTD

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

My. PAWAN JHABAKIL

Coursels for the Pelihoners

Stabl Kenn

& Mr. ABISHER RAMAN

(9686603576)

ORDER

Counsel for the Petitioner present and prayed for time. At request, time is enlarged. Put up on 03.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)